

DIVISION BENCH

ITEM NO.110 to 112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.110 – IA No.78/2024, IA No.226/2024 IN CP (IB) No. 14/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S SMT PRABHUJI NAGAR.
UNDER SECTION	95(1) OF IBC

ITEM NO.111 – IA No. 81/2024 IN CP (IB) No. 15/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S AMIT GUPTA.
UNDER SECTION	95(1) OF IBC

ITEM NO.112 – IA No. 86/2024 IN CP (IB) No. 16/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S SMT VIJAYEE YADAV.
UNDER SECTION	95(1) OF IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 10th June, 2024.

-Sd-

(Court Officer)

15th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*